

**GOVERNMENT OF INDIA  
PETROLEUM AND NATURAL GAS  
LOK SABHA**

STARRED QUESTION NO:96  
ANSWERED ON:27.07.2015  
Delivery of Domestic LPG Cylinders  
Singh Shri Virendra

**Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state:**

- (a) whether the maximum retail price of domestic LPG cylinder includes the home delivery service charge for the consumers in the country and if so, the details thereof;
- (b) whether the Government is aware that LPG distributors are overcharging for home delivery of domestic LPG cylinders in small cities unlike metropolitan cities;
- (c) if so, the details thereof and the action taken by the Government to ensure uniform implementation of the policy for home delivery of LPG cylinders all over the country;
- (d) whether the LPG distributors are outsourcing the home delivery service to some other party; and
- (e) if so, the details thereof and the reasons therefor and the steps taken/being taken by the Government in this regard?  
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**Answer**

MINISTER OF STATE (I/C) IN THE MINISTRY OF PETROLEUM AND NATURAL GAS  
(SHRI DHARMENDRA PRADHAN)  
(a) to (e): A statement is laid on the Table of the House.

Statement referred to in reply to parts (a) to (e) of the Lok Sabha Starred Question No.96 asked by Shri Virendra Singh to be answered on 27th July, 2015 regarding "Delivery of Domestic LPG Cylinders".

(a): The Retail Selling Price of Domestic LPG, which consumer pays, includes the delivery charges. At present, the delivery charges for 14.2 kg cylinder and 5 kg cylinder are ` 18.00 and ` 9.00 respectively.

(b)&(c): Public Sector Oil Marketing Companies (OMCs) have reported the established cases of overcharging by LPG distributors for supply of LPG refills. State-wise details of established cases of overcharging by LPG distributors for supply of LPG refills for the last three years and the period from April to June 2015 are given in Annexure -I. In all such cases of irregularities by LPG distributors, action is taken as per provision of Marketing Discipline Guidelines and LPG Distributorship Agreement.

Further, Rajiv Gandhi Gramin LPG Vitaraks (RGGLVs) are authorized to give refill supply ex-godown on cash and carry basis at Retail Selling Price of the concerned market, as per policy.

(d) & (e): OMCs have reported that as per terms and conditions of LPG distributorship agreement, all regular LPG distributors are required to provide adequate delivery infrastructure and ensure home delivery to all customers residing in their area of operation. While the distributors are engaging delivery boys either directly or on contract basis, the onus lies with the proprietor/partners who are responsible for all acts of commission and omission of their staff including delivery personnel.

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